

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 83874/2018, 83875/2018, in Petition(s) for Special Leave to Appeal (C) No(s). 15745/2018

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

IA No. 83875/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 83874/2018 - EXEMPTION FROM FILING O.T.)

Date : 28-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Manoj K. Mishra, AOR
Mr. Jeewesh Prakash, Adv.

For Respondent(s)

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance : None appeared for the Petitioner.

Ld. Counsel for respondent is present.

Despite grant of last opportunity, Ld. counsel for the petitioner has not taken requisite steps for effecting service upon Respondent Nos. 1 and 2, matter be processed for listing before the Hon'ble Judge in Chambers for further orders.



SURINDER S. RATHI
Registrar